

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO.96 OF 2008

Tuesday, this the 19th day of February, 2008.

CORAM :

**HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

N.Chandralal
Assistant Loco Pilot (SNP)
Southern Railway, Quilon
Residing at : "Lal Bhawan"
Payikuzhy, Kollam – 690 526 : **Applicant**

(By Advocate Mr.M.P.Varkey)

vs.

1. Union of India represented by
General Manager
Southern Railway,
Chennai – 600 003
2. Senior Divisional Personnel Officer
Southern Railway,
Trivandrum – 695 014 : **Respondents**

(By Advocate Mr.K.M.Anthru)

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

The applicant has been medically de-categorised and was accommodated in a supernumerary post in Quilon vide order dated 24.09.2004. He is now placed at Trivandrum vide order dated 07.02.2008 in a supernumerary post. The applicant is willing to join duty at the new place, if the normal allowance and joining time which are admissible are granted for which he has made a representation Annexure A-4 dated 13.02.2008

2. We, therefore direct the 2nd respondent to dispose of Annexure A-4 representation as early as possible and pending the disposal of this representation, the applicant shall not be relieved.

: 2 :

3. OA is disposed of accordingly. No costs.

Dated, the 19th February, 2008.



K.S.SUGATHAN
ADMINISTRATIVE MEMBER



K.B.S.RAJAN
JUDICIAL MEMBER

VS